

(d) if so, the latest changes made in the Seventh Five Year Plan to make it job-oriented; and

(e) the other steps likely to be taken to implement the proposals during the current financial year or in the beginning of the Seventh Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) Yes, Sir.

(b) A copy of the relevant Notification reconstituting the Planning Commission is laid on the Table of the House. [Placed in Library. See No. LT 20/85.]

(c) to (e). As the Hon'ble Member may be aware, the Approach to the Seventh Plan was approved on 13th and 14th July, 1984, by the National Development Council and tabled in the Lok Sabha on 30th July, 1984. The Planning Commission is now engaged in the preparatory exercise for framing the Seventh Plan.

It is, therefore, too early to speak of revision of the Seventh Plan, or of any changes in it, or of its implementation.

#### Recruitment of Women Clerks in Public Sector Banks

\*7. SHRIMATI KISHORI SINHA : Will the Minister of FINANCE be pleased to state :

(a) the percentage of women among bank employees in the public sector ;

(b) whether Government consider this percentage as adequate ;

(c) if not, the steps proposed to be taken to improve this percentage ; and

(d) whether women will get preferential treatment in regard to recruitment of clerks in the public sector banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). As per information readily available, the percentage of women to the total number of employees in the 28 public sector banks was, as at the end of December, 1981, 9.1%.

2. Recruitment to clerical/officer cadres of the public sector banks is made through open competitive examinations. There is no provision in the scheme of recruitment for preferential treatment for women. However, according to the information furnished by the Banking Service Recruitment Boards (BSRBs), the intake of women is progressively increasing. In fact, at centres namely Bombay and Pune, the number of women clerks selected during the last 2-3 years on the basis of competitive examinations has been more than the number of men. In the States of Karnataka, Kerala and Maharashtra, and in the Union Territory of Goa, the number of women selected to the clerical cadres of the nationalised banks, ranges from 41 to 59 per cent.

#### Steps for the Welfare and Rehabilitation of ex-servicemen

\*8. PROF. NARAIN CHAND PARASHAR : Will the Minister of DEFENCE be pleased to state :

(a) the specific steps taken by Government for the welfare and rehabilitation of ex-Servicemen during the current financial year 1984-85;

(b) whether State Governments/Public Undertakings have also cooperated in the implementation of these steps;

(c) if so, the names of the States/Public Undertakings which have implemented these measures; and

(d) the names of States/Public Undertakings which have not yet implemented these measures, the reasons therefor and the steps taken by Government to persuade them for their implementation ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO): (a) to (d). A Statement is placed on the Table of the House.

#### Statement

Efforts for the rehabilitation of ex-Servicemen is a continuing endeavour, As part of its effort Government seeks to ensure proper implementation of the existing policy; and also to restructure policy from time to time in the light of felt requirements.

2. Some of the recent activities in this regard are indicated in the following paragraphs.

#### Implementation or reservation policy

3. Three meetings were held during the current year to review the performance of Central Ministries/Departments/Public Sector Undertakings regarding implementation of reservation policy, and Departments such as Railways and Post and Telegraph, which recruit employees in large numbers, were advised to pay special attention to the recruitment of ex-servicemen.

#### Identification of posts within the Defence Ministry

4. An exercise was also undertaken to specifically identify posts within or under the Defence Ministry which could be specified for recruitment from the ranks of ex-servicemen.

#### New avenues for employment of ex-servicemen

5. Ecological task forces as an avenue for the productive employment of ex-servicemen gained further momentum with the augmentation of the force in Rajasthan by 204 personnel.

6. The Governments of Orissa and Assam have also reacted favourably to the proposal for raising special peace

keeping forces in which large number of ex-servicemen could be appointed.

7. The implementation of this scheme has been reviewed and in two of the six districts in which it is being implemented an evaluation of the scheme by independent agencies is in progress. An effort is also being made to ensure that the financial requirements of the beneficiaries are integrated into the district credit plans.

#### Resettlement of ex-servicemen in Rajasthan Canal

8. The Rajasthan Government have agreed to resettle ex-servicemen on 50,000 Bighas of land under the Rajasthan Canal Project Stage II. The Central Government have taken up the question of increasing the total area of land earmarked for this purpose as well as the land allotted to individual families of ex-servicemen.

#### High Level Committee

9. The High Level Committee was appointed on the 10th March, 1984 with a tenure of one year and commenced its meetings on the 15th March, 1984. The Committee concluded its work within a matter of about 7½ months and submitted its report on the 27th October, 1984.

#### Placements in Jobs

10. These concerted efforts have resulted in the placement of as many as 18,898 ex-servicemen in employment during the half year January-June 1984. (As reports from some areas had not been received the actual figure is likely to be higher). When compared with the full year achievements of the previous years (1981 : 16,639; 1982 : 17,439 and 1983 : 29,629), the year 1984 would appear to show considerable improvement.

#### Cooperation of State Governments/PSUs

11. The implementation of welfare measures is largely dependent on the State

Governments. The State Government's approach to this subject is determined *inter-alia* by local conditions, rules, regulations and the proportion of the population of ex-servicemen. The State PSUs normally follow the State Government policies.

12. Annexure 'A' which relates to the policy of reservations in vogue in State Governments and Annexure 'B' which relates to the payment of ex-gratia financial assistance to widows of pre 1-1 1964 pensioners are illustrative of the response of the State Governments in respect of two major issues of policy.

## ANNEXRE 'A'

*Reservation Percentages as Prevailing in State Governments/UT Administrations in Favour of Ex-Servicemen in Appointments to Govt. Vacancies*

| State/Union Territories | Percentage of Vacancies |          |           |          | Remarks                              |
|-------------------------|-------------------------|----------|-----------|----------|--------------------------------------|
|                         | Class I                 | Class II | Class III | Class IV |                                      |
| 1                       | 2                       | 3        | 4         | 5        | 6                                    |
| 1. Andhra Pradesh       | —                       | —        | 2         | 2        |                                      |
| 2. Assam                | —                       | —        | 2         | 2        |                                      |
| 3. Bihar                | —                       | —        | —         | —        |                                      |
| 4. Gujarat              | —                       | —        | 10        | 20       |                                      |
| 5. Haryana              | 5                       | 5        | 17        | 17       |                                      |
| 6. Himachal Pradesh     | 15                      | 15       | 15        | 15       |                                      |
| 7. Jammu & Kashmir      | —                       | —        | 5         | 10       |                                      |
| 8. Karnataka            | 10                      | 10       | 10        | 10       |                                      |
| 9. Kerala               | —                       | —        | —         | —        |                                      |
| 10. Madhya Pradesh      | 50                      | 50*      | 9         | 14       |                                      |
| 11. Maharashtra         | —                       | —        | 15        | 15       |                                      |
| 12. Manipur             | —                       | —        | 3         | 5        | 2% of posts of Assistant Commandants |
| 13. Meghalaya           | —                       | —        | —         | —        |                                      |
| 14. Nagaland            | —                       | —        | —         | —        |                                      |
| 15. Punjab              | 15                      | 15       | 15        | 15       |                                      |
| 16. Orissa              | —                       | —        | 7         | —        |                                      |

|                         | 1 | 2 | 3  | 4   | 5  | 6  |
|-------------------------|---|---|----|-----|----|--|
| 17. Rajasthan           | — | — | —  | 12½ | 15 | 60% posts in Armed constabulary also reserved. |
| 18. Sikkim              | — | — | —  | 15  | 15 |  |
| 19. Tamil Nadu          | — | — | —  | —   | 10 | 10% Forest Guard and 5% Forest Watcher.        |
| 20. Tripura             | — | — | —  | 2   | 2  |  |
| 21. Uttar Pradesh       | 8 | — | @8 | 3   | 3  |  |
| 22. West Bengal         | — | — | —  | 5   | 10 |  |
| 23. Arunachal Pradesh   | — | — | —  | 10  | 20 |  |
| 24. Andaman & Nicobar   | — | — | —  | 10  | 20 |  |
| 25. Chandigarh          | — | — | —  | 10  | 20 |  |
| 26. Goa, Daman & Diu    | — | — | —  | 10  | 20 |  |
| 27. Delhi               | — | — | —  | 10  | 20 |  |
| 28. Mizoram             | — | — | —  | 10  | 20 |  |
| 29. Pondicherry         | — | — | —  | 10  | 20 |  |
| 30. Lakshadweep         | — | — | —  | 10  | 20 |  |
| 31. Dadar, Nagar Haveli | — | — | —  | 10  | 20 |  |

@For ECOs and disabled officers only.

\*In Medical & Engineering services for qualified ECOs/SSCOs  
(Authority State Government sanction letters)

#### ANNEXURE 'B'

*Statewise Position Regarding Grant of Financial Assistance to pre 1.1.64 Pensioners' Widows*

| Sl. No. | States/UTs     | Implemented by States |
|---------|----------------|-----------------------|
| 1       | 2              | 3                     |
| 1.      | Andhra Pradesh | Yes                   |
| 2.      | Assam          | Under Consideration   |
| 3.      | Bihar          | Yes                   |
| 4.      | Gujarat        | Yes                   |

| 1   | 2                 | 3                   |
|-----|-------------------|---------------------|
| 5.  | Haryana           | Yes                 |
| 6.  | Himachal Pradesh  | Yes                 |
| 7.  | Jammu & Kashmir   | Yes                 |
| 8.  | Kerala            | Yes                 |
| 9.  | Karnataka         | Yes                 |
| 10. | Madhya Pradesh    | Yes                 |
| 11. | Maharashtra       | Yes                 |
| 12. | Manipur           | Under Consideration |
| 13. | Meghalaya         | No                  |
| 14. | Nagaland          | No                  |
| 15. | Orissa            | Yes                 |
| 16. | Punjab            | Yes                 |
| 17. | Rajasthan         | Yes                 |
| 18. | Sikkim            | No                  |
| 19. | Tamil Nadu        | Yes                 |
| 20. | Tripura           | Yes                 |
| 21. | Uttar Pradesh     | Yes                 |
| 22. | West Bengal       | Under Consideration |
| 23. | Andaman & Nicobar | Yes                 |
| 24. | Arunachal Pradesh | Yes                 |
| 25. | Chandigarh        | No                  |
| 26. | Delhi             | Yes                 |
| 27. | Goa               | Yes                 |
| 28. | Mizoram           | Yes                 |
| 29. | Pondicherry       | No                  |